

rally held from 19th to 25th June, 2000 at Ahmedabad are as under

(i) Total screened	4327
(ii) Rejected in physical fitness test, documentation and medical grounds	4107
(iii) Appeared in written Exam	220
(iv) Total passed and selected	154
Sea Harriers and Sea King helicopters held up by Britain	

325. DR. MANMOHAN SINGH: Will the Minister of DEFENCE be pleased to state:

- whether it is a fact that the U.K. Government has held up the return of Sea Harriers and Sea King helicopters sent by the Ministry of Defence to U.K. for normal repairs;
- if so, what are the reasons therefor;
- whether this matter has been taken up with U.K. Government; and
- if so, what is their response?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): (a) One Sea Harrier aircraft is, presently, under repair with M/s. British Aerospace, UK, which is likely to be completed by November, 2000. No Sea King helicopter is presently, under repair in UK. However, 169 critical components of Sea King helicopters which were sent to M/s. GKN WHL, UK for repairs have not yet been returned.

(b) After the imposition of US Sanctions in the wake of Pokharan II, the license of M/s. GKN WHL, UK was revoked by M/s. Sikorsky, USA under orders from US State Department. M/s GKN WHL, UK have suspended all Product Support Activities for Sea King helicopters in India.

(c) and (d) The matter was taken up with the Government of UK who have informed that US Government did not agree to relax sanctions for Sea King Helicopters. However, the U.K. Government have assured that they are pursuing the matter with the U.S. authorities in order to resolve the problem.

Supply of Rifles to Armed Forces

326. SHRI DINA NATH MISHRA: Will the Minister of DEFENCE be pleased to state:

[26 July, 2000]

RAJYA SABHA

- (a) what is the rating of performance of Indian INSAS 5.5 rifles; and
- (b) if this rifle is good enough, what are the reasons for delay in supplying it to armed forces?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI HARIN PATHAK): (a) and (b) INSAS 5.56mm Rifle produced in Ordnance Factories has been accepted by the Army after extensive trials. Its performance has been found to be very satisfactory. There has been no delay in supplying the rifles to armed forces and supplies are being effected as per the agreed annual programme. Nearly three lakh Nos. of INSAS 5.56mm Rifles have been supplied to Army till 1999- 2000. Army has projected a demand for supply of 80,000 Nos. during 2000-2001 which is expected to be met by the Ordnance Factories.

Purchase of AJT Aircraft

327. SHRI DINA NATH MISHRA: Will the Minister of DEFENCE be pleased to state:

- (a) whether there is any proposal to purchase Advanced Jet Trainer aircraft from Britain; and
- (b) while proceeding with this proposal whether Government have kept in view the U.S. embargo and extraordinary delay in the repair of Sea Harrier and Sea King Helicopters?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): (a) and (b) Yes, Sir.

Tribunal for Armed Forces

328. SHRI P. PRABHAKAR REDDY: Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that the Law Commission in its 169th report had recommended for establishment of a Tribunal to deal with the problems and grievances of the service personnel of the three wings of the Armed Forces;
- (b) if so, whether Government have accepted the recommendation and if so, by when the aforesaid Tribunal is likely to be set up; and
- (c) whether establishment of the Tribunal is likely to bar the jurisdiction of the law courts with regard to the service grievances of the members of the Armed Forces?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): (a) Yes, Sir.